

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT
(DIPAM)
LOK SABHA
UNSTARRED QUESTION No.699
TO BE ANSWERED ON MONDAY, FEBRUARY 7, 2022
Magha 18, 1943 (Saka)
Privatisation of Air India

699: SHRI RAHUL KASWAN:

Will the Minister of FINANCE be pleased to state:

- (a) the current status of privatisation of Air India;
- (b) the percentage of shares being disinvested;
- (c) whether there is any proposal to separate domestic and international flights of the company to make Air India a profitable enterprise; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KISHANRAO KARAD)**

(a): The strategic disinvestment transaction of Air India has been successfully completed on 27th January, 2022.

(b): 100% shares of Air India (including 100% shares of its subsidiary, Air India Express Ltd (AIXL) and 50% shares of its JV, AISATS) have been disinvested.

(c) & (d): With the disinvestment of Air India on 27.01.2022, there is no equity stake of Government of India left in Air India or AIXL and the airlines are now under the management control of the strategic buyer.
